

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 112**  
**(IB)-1672(ND)2019**  
**IA/5681/2020**

**IN THE MATTER OF:**

**M/s. Alchemist Assets Reconstruction Company Limited.** ... **Applicant/Petitioner**  
Versus

**M/s. Associated Lighting System Private Limited** ... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 11.01.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

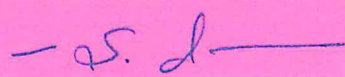
**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**


**ORDER**

The 2<sup>nd</sup> Progress Report is filed by the Applicant. The same is taken on record with just exceptions.

With this, the **present IA is hereby closed.**



**(L.N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**